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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(COMM) 277/2023
ADS SPIRITS PVT. LTD.

.....Plaintiff

Through: Mr. Chirag Ahluwalia (VC),
Advocate

versus

SHUBHOM JUNEJA

.....Defendant

Through: None

CORAM:
JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

ORDER
24.01.2025

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1. Ld. Counsel for the plaintiff submits that although defendant has been proceeded against *ex-parte*, the defendant during the pendency of the suit has assigned its rights to a third party and consequently, an application is to be shortly moved for impleading the third party.
2. Put up for further proceedings on 07.04.2025.

Dr. AJAY GULATI
(DHJS),
JOINT REGISTRAR (JUDICIAL)

JANUARY 24, 2025/sk

[Click here to check corrigendum, if any](#)